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കേരള സർക്കാർ
Government of Kerala
2017



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ്

KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ	2017 നവംബർ 7 7th November 2017	നമ്പർ } No. } 44
	Thiruvananthapuram, Tuesday	1193 തുലാം 22 22nd Thulam 1193	
		1939 കാർത്തികം 16 16th Karthika 1939	

PART IV

Private Advertisements and Miscellaneous Notifications

The envelope containing nomination paper shall be superscribed "Nomination for Election of members of Senate (other than students)/Governing Council to the Students' Council by the Senate & Governing Council of KUHS".

Programme for conduct of election

Last date and time for receipt of nominations is at 3 p. m. on 9-11-2017. Time and date of Scrutiny of nomination is at 11 a. m. on 10-11-2017. Date of publication of the list of candidates validly nominated is 10-11-2017. Last date and hour for withdrawal of candidature is at 4 p. m. on 15-11-2017. Date of publication of the final list of contesting candidates is on 15-11-2017. Date, hour and venue of poll by the Senate is on 29-11-2017 from 10.30 a. m. to 11.30 a. m. at KUHS Head Quarters, Mulankunnathukavu, Thrissur and by the Governing Council is on 20-11-2017 from 10 a. m. to 10.30 a. m. at Govt. Guest House, Thycaud, Thiruvananthapuram. Date and hour for scrutiny and counting of votes is immediately after the poll and declaration of results is at the end of the counting on 29-11-2017 and 20-11-2017 respectively.

(Sd.)

Registrar & Returning Officer.

VINDICO PROPERTIES PRIVATE LIMITED

CIN : U70100KL2011PTC027392

(Regd. Office: Room No. 4-C, XIII/300, E-26, 4th Floor, K C F Tower, Bharath Matha College Road, Kakkanad, Thrikkakkara P. O., Ernakulam, Kerala- 682 021, India)

Members Voluntary Winding Up

NOTICE CONVENING FINAL MEETING

Notice is hereby given in pursuance of Section 497 that a General Meeting of the members of the above named Company will be held at Regd. Office Room No. 4-C, XIII/300, E-26, 4th Floor, K C F Tower, Bharath Matha College Road, Kakkanad, Thrikkakkara P. O., Ernakulam, Kerala-682 021, India at 11 a. m. on Monday, the 18th day of December, 2017 for the purpose of having an account laid before them showing the manner in which the winding up has been conducted and the property of the Company disposed of and of hearing any explanation that may be given by the liquidator and also of determining by a special resolution of the Company the manner in which the books, accounts and documents of the Company and of the Liquidator shall be disposed of.

(Sd.)

Liquidator,

Vindico Properties Private Limited.

23-10-2017.